

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**STARRED QUESTION NO. 204**  
TO BE ANSWERED ON 16.03.2017

**PROMOTION OF STAND-ALONE SOLAR POWER PROJECTS**

\*204. SHRI RAJESHBHAI CHUDASAMA :

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to promote stand-alone solar power projects in the country and if so, the details thereof, State/UT-wise;
- (b) whether the Government plans to establish sustainable rural electrification programme through stand-alone solar power projects; and
- (c) if so, the details thereof along with the details of rural electrification projects powered by these sources?

**ANSWER**

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) to (c):** A Statement is laid on the table of the house.

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**STATEMENT REFERRED TO IN REPLY TO PART (A), (B) AND (C) OF LOK SABHA  
STARRED QUESTION NO. 204 TO BE ANSWERED ON 16.03.2017**

- a. Yes Madam, Ministry is providing stand-alone Solar Power Plants under Off-grid and Decentralized Solar PV applications scheme throughout the country. State-wise stand alone solar power plants installed under Off-grid programme is placed at Annexure-I.
- b. Under Deen Dayal Upadhaya Gram Jyoti Yojna (DDUGJY) by Rural Electrification Corporation Limited (REC), Standalone Solar Power Projects are being installed for providing electricity access to the un-electrified villages/habitations and remote households in highly scattered location where grid connectivity is not possible due to difficult terrain or forests. To ensure sustainability of the Standalone Power Projects. The developer who installs the system has to maintain them for 5 years. After 5 years the systems are to be handed over to the State Government.
- c. The details of Standalone Rural Electrification Projects under DDUGJY are placed in Annexure II :-

**Annexure I to Reply Lok Sabha Starred question no.204 to be answered on 16.03.2017  
regarding promotion of stand-alone solar power projects**

<b>S.no</b>	<b>State/UT</b>	<b>Stand alone solar Power Plants(kWp)</b>
1	Andhra Pradesh	3786
2	Arunachal Pradesh	600
3	Assam	1605
4	Bihar	3969
5	Chhattisgarh	28197
6	Delhi	1269
7	Goa	33
8	Gujarat	13577
9	Haryana	2321
10	Himachal Pradesh	1391
11	Jammu & Kashmir	7720
12	Jharkhand	3640
13	Karnataka	4676
14	Kerala	13894
15	Madhya Pradesh	3654
16	Maharashtra	3858
17	Manipur	1241
18	Meghalaya	885
19	Mizoram	1719
20	Nagaland	1506
21	Odisha	568
22	Punjab	1950
23	Rajasthan	10850
24	Sikkim	850
25	Tamil Nadu	12753
26	Telangana	5374
27	Tripura	657
28	Uttar Pradesh	10041
29	Uttarakhand	1534
30	West Bengal	1730
31	Andaman & Nicobar	167
32	Chandigarh	730
33	Lakshadweep	2190
34	Puducherry	121
35	Others	3786

	Total	149053
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**Annexure II to Reply Lok Sabha Starred question no.204 to be answered on 16.03.2017  
regarding promotion of stand-alone solar power projects**

<b>Sr. No</b>	<b>Name of the State</b>	<b>No. of Un-electrified villages sanctioned under Standalone systems</b>
1	Assam	305
2	Arunachal Pradesh	895
3	Chhattisgarh	333
4	Jharkhand	24
5	Karnataka	3
6	Madhya Pradesh	8
7	Meghalaya	67
8	Odisha	185
9	Uttarakhand	3
	<b>Total</b>	<b>1823</b>